

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.300 OF 2019

In the matter of:

Tweak the future Innovations Pvt Ltd

Appellant

Vs

ROC Punjab and Chandigarh

Respondents

Mr Karanveer Jindal and Mr Nitin Kumar, Advocates for the appellant.
Mr PS Singh with Mr. Vaibhav Singh, Advocates for ROC.

ORDER

22.1.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam